

FORM B
PUBLIC ANNOUNCEMENT

Savaria Roller Flour Mills Private Limited is in Liquidation
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF SAVARIA ROLLER FLOUR MILLS PRIVATE LIMITED

Sl. NO.	PARTICULARS	DETAILS
1.	NAME OF CORPORATE DEBTOR	SAVARIA ROLLER FLOUR MILLS PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	26/02/2004
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/REGISTERED	ROC- Kanpur, Uttar Pradesh
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U15311UP2004PTC028338
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Registered Office /Principal Office (s): 82/8-JGANDHI GRAM KANPUR UTTAR PRADESH UP
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	19/04/2022
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	19/04/2022
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Shravan Kumar Vishnoi IBBI/IPA-002/IP-N00040/2016-2017/10079
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	BCC Tower, 1008, 10 TH Floor, Arjunganj, Nr. Saheed path Lucknow-226002 Shravan.vishnoi@yahoo.com
10.	ADDRESS AND E-MAIL FOR CORRESPONDENCE WITH THE LIQUIDATOR	BCC Tower, 1008, 10 TH Floor, Arjunganj, Nr. Saheed path Lucknow-226002 Shravan.vishnoi@yahoo.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	19/05/2022

Notice is hereby given that the Hon'ble National Company Law Tribunal Allahabad has ordered the commencement of liquidation of the **Savaria Roller Flour Mills Private Limited** on 19/04/2022.

The stakeholders of Savaria Roller Flour Mills Private Limited are hereby called upon to submit their claims with proof on or before 19/05/2022, to the liquidator at the address mentioned against item No 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

The forms can be downloaded from the website: <http://www.ibbi.gov.in/downloadform.html>

Date: 22/04/2022

Place: Lucknow



SD/-
Shravan Kumar Vishnoi, Liquidator
IBBI/IPA-002/IP-N00040/2016-2017/10079